

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 23  
(TO BE ANSWERED ON THE 4<sup>th</sup> December 2023)**

**OPEN SKY AGREEMENT**

23. SHRI RAKESH SINHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the countries with which India has signed open sky agreements since 2018 and
- (b) whether Government is contemplating for more such agreements?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) Since 2018, India has entered into Open Sky Agreement with 4 countries namely Australia, Maldives, Canada and New Zealand.

(b) National Civil Aviation Policy, 2016 provides for Open Sky Agreement on reciprocal basis with SAARC countries and countries with territory located entirely beyond a 5000 km radius from New Delhi. Entering into 'Open Sky' Agreement with foreign countries is a continuous process. The Open Sky approach is pursued keeping in mind overall interests of the Indian Civil Aviation sector and enhanced connectivity.

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